

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1576

ANSWERED ON:09.08.2011

FISHERY SECTOR SCHEME

Bhaiya Shri Shivraj;Mishra Shri Govind Prasad;Patel Shri Deoraj Singh

Will the Minister of AGRICULTURE be pleased to state:

(a) The total amount sanctioned by the Union Government for strengthening of database information and networking in Madhya Pradesh in the fishery sector during 2007-08, 2008-09, 2009-10 and 2010-11;

(b) whether the sanction is still awaited in some cases; and

(c) the time by which the amount is likely to be sanctioned and released?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) The amount sanctioned to Madhya Pradesh under the Central Sector Scheme on Strengthening of Database and Geographical Information System for Fisheries Sector is as given below:

(Rs in lakh)

2007-08 2008-09 2009-10 2010-11

Nil Nil Nil 12.00

The same amount has been already been revalidated for utilization in the current financial year 2011-12.

(b) No, Madam.

(c) Does not arise.